



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 12/2021-22 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Vijay Kumar, Additional DGFT on 25.03.2022 at Udyog Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. **Total 246 applications were considered by the IMWG , out of which total 97 cases were approved (out of which 33 approved on *post-facto* basis, 24 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 40 applications approved subject to clear and unconditional NOC of one IMWG members). 40 applications have been dropped and 02 applications have been Rejected by IMWG members from the agenda. The remaining 107 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.**

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gv/htzgvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. **After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:**

PART – A: Details of Applications

S. N	File/Name	Application no.	Present Status
1.	M/s CALIMARA MATTERS PRIVATE LIMITED	00193303AM22	Rejected
2.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	00194613AM22	Post Facto Approval


रंजीत कुमार रॉय/RANJEET KUMAR ROY
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry

3.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00221161AM22	Post Facto Approval
4.	M/s INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI	00222260AM22	Deferred
5.	M/s BHAGWATI ORGANICS PVT. LTD, GUJARAT	00240970AM22	Approved subject to NOC/ Clearance from one agency
6.	M/s CALIMARA MATTERS PRIVATE LIMITED	00250678AM22	Post Facto Approval
7.	M/s MITSUBISHI ELECTRIC INDIA PRIVATE LIMITED	00271653AM22	Deferred
8.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED	00272324AM22	Post Facto Approval
9.	M/s PRASOL CHEMICALS PRIVATE LIMITED	00277377AM22	Approved subject to NOC/ Clearance from one agency
10.	M/s PVS CHEMICALS, ANDHRA PRADESH	00282088AM22	Deferred
11.	M/s ALKYL AMINES CHEMICALS LIMITED	00283549AM22	Approved subject to NOC/ Clearance from one agency
12.	M/s GE OIL & GAS INDIA PRIVATE LIMITED	00295551AM22	Post Facto Approval
13.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	00296335AM22	Post Facto Approval
14.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00296685AM22	Deferred
15.	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED	00297846AM22	Deferred
16.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00299023AM22	Approved subject to NOC/ Clearance from one agency
17.	M/s GMM PFAUDLER LIMITED, GUJARAT	00300094AM22	Approved
18.	M/s GRAPHITE INDIA LIMITED, WEST BENGAL	00303219AM22	Approved
19.	M/s NISHA & CO EXPORTERS IMPORTERS	00304879AM22	Deferred
20.	M/s L&T VALVES LIMITED, MAHARASHTRA	00306477AM22	Post Facto Approval
21.	M/s UPL LIMITED, MAHARASHTRA	00307774AM22	Approved subject to NOC/ Clearance from one agency
22.	M/s L&T VALVES LIMITED, MAHARASHTRA	00309325AM22	Post Facto Approval
23.	M/s SHALINA LABORATORIES PRIVATE LIMITED	00309665AM22	Deferred
24.	M/s CALIMARA MATTERS PRIVATE LIMITED	00313347AM22	Post Facto Approval
25.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00314843AM22	Approved
26.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED	00315901AM22	Post Facto Approval
27.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00317552AM22	Post Facto Approval
28.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00318780AM22	Approved subject to NOC/ Clearance from one agency

29.	M/s CALIMARA MATTERS PRIVATE LIMITED	00318926AM22	Post Facto Approval
30.	M/s SARTORIUS STEDIM INDIA PRIVATE	00318959AM22	Approved subject to NOC/ Clearance from one agency
31.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00318970AM22	Approved
32.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00318986AM22	Approved subject to NOC/ Clearance from one agency
33.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00318971AM22	Approved
34.	M/s GRAPHITE INDIA LIMITED	00319722AM22	Post Facto Approval
35.	M/s DURGA BUILDERS	00320884AM22	Approved
36.	M/s ALKYL AMINES CHEMICALS LIMITED	00320975AM22	Approved
37.	M/s GRAPHITE INDIA LIMITED	00321598AM22	Approved
38.	M/s CARL ZEISS INDIA (BANGALORE)	00322537AM22	Approved
39.	M/s CARL ZEISS INDIA (BANGALORE)	00322539AM22	Approved
40.	M/s GRAPHITE INDIA LIMITED	00323039AM22	Approved subject to NOC/ Clearance from one agency
41.	M/s GMM PFAUDLER LIMITED	00323904AM22	Post Facto Approval
42.	M/s SOLAR INDUSTRIES INDIA LIMITED	00324326AM22	Approved subject to NOC/ Clearance from one agency
43.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00324367AM22	Post Facto Approval
44.	M/s UPL LIMITED	00328826AM22	Approved subject to NOC/ Clearance from one agency
45.	M/s FLOWSERVE INDIA CONTROLS	00332542AM22	Approved
46.	M/s ESSKAY COMPUSERVICES PRIVATE LIMITED	00332883AM22	Deferred
47.	M/s INDIAN BALL BEARING STORES, WEST BENGAL	00332812AM22	Approved
48.	M/s MILACRON INDIA PRIVATE LIMITED, GUJARAT	00333496AM22	Approved
49.	M/s CNC TECHNICS PVT. LTD, TELANGANA	00333734AM22	Approved
50.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00334262AM22	Approved
51.	M/s GRAPHITE INDIA LIMITED	00334513AM22	Approved
52.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00334648AM22	Approved subject to NOC/ Clearance from one agency
53.	M/s KRISHNA SYNTHETICS, UTTAR PRADESH	00338130AM22	Approved subject to NOC/ Clearance from one agency
54.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB	00338158AM22	Approved subject to NOC/ Clearance from one agency


 रंजीत कुमार रोय/RANJEET KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

55.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB	00338211AM22	Deferred
56.	M/s MEDILUX LABORATORIES PVT LTD	00338577AM22	Approved
57.	M/s SOLAR INDUSTRIES INDIA LIMITED	00339318AM22	Approved
58.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00340955AM22	Approved
59.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA	00340956AM22	Deferred
60.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00340966AM22	Approved
61.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00340975AM22	Deferred
62.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,	00341027AM22	Approved subject to NOC/ Clearance from one agency
63.	M/s MADRAS FLUORINE PRIVATE LIMITED	00341421AM22	Dropped
64.	M/s AIMIL LIMITED	00342096AM22	Deferred
65.	M/s TATA CONSULTANCY SERVICES LIMITED	00343227AM22	Deferred
66.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED	00343733AM22	Approved subject to NOC/ Clearance from one agency
67.	M/s NUBERG ENGINEERING LIMITED	00346286AM22	Approved subject to NOC/ Clearance from one agency
68.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00346298AM22	Deferred
69.	M/s TATA CONSULTANCY SERVICES LIMITED	00347418AM22	Approved subject to NOC/ Clearance from one agency
70.	M/s PREMIER EXPLOSIVES LIMITED	00347431AM22	Deferred
71.	M/s SVI CARBON PRIVATE LIMITED	00347445AM22	Deferred
72.	M/s K M ENGINEERING	00347658AM22	Deferred
73.	M/s GOODWILL CHEMICAL INDUSTRIES	00348402AM22	Deferred
74.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00348557AM22	Approved subject to NOC/ Clearance from one agency
75.	M/s CALIMARA MATTERS PRIVATE LIMITED	00348874AM22	Post Facto Approval
76.	M/s CALIMARA MATTERS PRIVATE LIMITED	00349120AM22	Post Facto Approval
77.	M/s CALIMARA MATTERS PRIVATE LIMITED	00349276AM22	Rejected
78.	M/s SOLAR INDUSTRIES INDIA LIMITED	00350820AM22	Deferred
79.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED	00350956AM22	Deferred
80.	M/s SVI CARBON PRIVATE LIMITED	00351715AM22	Deferred
81.	M/s UPS SCS (INDIA) PRIVATE LIMITED	00352067AM22	Post Facto Approval
82.	M/s MA DAKHINAKALI FEBRICATORS	00352203AM22	Deferred
83.	M/s UPS SCS (INDIA) PRIVATE LIMITED	00352328AM22	Post Facto Approval


 रंजीत कुमार रॉय/RANJEET KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महा निदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

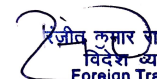
84.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA	00352474AM22	Post Facto Approval
85.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED	00352607AM22	Post Facto Approval
86.	M/s ERICSSON INDIA PRIVATE LIMITED	00352609AM22	Post Facto Approval
87.	M/s ASTROME TECHNOLOGIES PRIVATE LIMITED	00352610AM22	Post Facto Approval
88.	M/s S S P PRIVATE LIMITED	00352972AM22	Deferred
89.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED	00353207AM22	Deferred
90.	M/s LUNGTA ELECTRONICS	00354442AM22	Deferred
91.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED	00354658AM22	Dropped
92.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED	00354993AM22	Post Facto Approval
93.	M/s KUTCH CHEMICAL INDUSTRIES	00355069AM22	Approved subject to NOC/ Clearance from one agency
94.	M/s ALKYL AMINES CHEMICALS LIMITED	00356343AM22	Deferred
95.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED	00356399AM22	Approved subject to NOC/ Clearance from one agency
96.	M/s GMM PFAUDLER LIMITED	00356541AM22	Approved subject to NOC/ Clearance from one agency
97.	M/s PUJA HARDWARE AND MACHINERIES	00357233AM22	Deferred
98.	M/s ALKYL AMINES CHEMICALS LIMITED	00357260AM22	Post Facto Approval
99.	M/s PUJA HARDWARE AND MACHINERIES	00357575AM22	Deferred
100.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED	00357660AM22	Approved subject to NOC/ Clearance from one agency
101.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00357756AM22	Approved subject to NOC/ Clearance from one agency
102.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00357757AM22	Approved subject to NOC/ Clearance from one agency
103.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00357761AM22	Approved subject to NOC/ Clearance from one agency
104.	M/s SOLAR INDUSTRIES INDIA LIMITED	00357826AM22	Approved
105.	M/s SOLAR INDUSTRIES INDIA LIMITED	00357831AM22	Approved
106.	M/s UPL LIMITED	00358213AM22	Approved subject to NOC/ Clearance from one agency
107.	M/s UPL LIMITED	00358233AM22	Deferred
108.	M/s HLE GLASCOAT LIMITED	00360103AM22	Deferred


 रंजीत कुमार रोय/RANJEET KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

109.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00360874AM22	Post Facto Approval
110.	M/s MUNITIONS INDIA LIMITED	00361927AM22	Deferred
111.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00362131AM22	Deferred
112.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00362235AM22	Deferred
113.	M/s L&T VALVES LIMITED	00362398AM22	Post Facto Approval
114.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED	00362699AM22	Post Facto Approval
115.	M/s CNC TECHNICS PVT. LTD.	00363387AM22	Deferred
116.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	00363626AM22	Deferred
117.	M/s Shree Hanuman Trading Company	00363645AM22	Deferred
118.	M/s ORGANO CHEMICAL INDUSTRIE S	00363844AM22	Post Facto Approval
119.	M/s ORGANO CHEMICAL INDUSTRIE S	00363919AM22	Approved subject to NOC/ Clearance from one agency
120.	M/s TATA CONSULTANCY SERVICES LIMITED	00364355AM22	Deferred
121.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00365352AM22	Deferred
122.	M/s ALOK EQUIPMENTS PVT.LTD.	00365964AM22	Deferred
123.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED	00367713AM22	Deferred
124.	M/s Sadain Enterprise	00368714AM22	Deferred
125.	M/s DOSSA CHEMICALS PRIVATE LIMITED	00370302AM22	Deferred
126.	M/s MANGALAM DRUGS AND ORGANICS LIMITED	00370503AM22	Deferred
127.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED	00370716AM22	Deferred
128.	M/s AERON SYSTEMS PRIVATE LIMITED	00370930AM22	Post Facto Approval
129.	M/s JAI BHIKSHU TRADING COMPANY	00371773AM22	Deferred
130.	M/s SL DRUGS AND PHARMACEUTICALS	00372245AM22	Deferred
131.	M/s DEEPESH TRADING CO	00372888AM22	Deferred
132.	M/s SOLAR INDUSTRIES INDIA LIMITED	00373321AM22	Deferred
133.	M/s NAVIN FLUORINE INTERNATIONAL LIMITED	00373602AM22	Dropped
134.	M/s BAJRANG HARDWARE AGENCY	00374127AM22	Deferred
135.	M/s NOVELTY WAREHOUSE	00374154AM22	Deferred
136.	M/s PUJA HARDWARE AND MACHINERIES	00375239AM22	Deferred
137.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00375402AM22	Deferred
138.	M/s JAIGAON QUALITY ENTERPRISE	00375716AM22	Deferred
139.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE	00375754AM22	Deferred
140.	M/s SULZER INDIA PRIVATE LIMITED	00375830AM22	Deferred
141.	M/s TONBO IMAGING PRIVATE LIMITED	00376006AM22	Deferred


 रंजीत कुमार रॉय/RANJEET KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

142.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA	00376433AM22	Deferred
143.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED	00376571AM22	Deferred
144.	M/s ALKYL AMINES CHEMICALS LIMITED	00378767AM22	Deferred
145.	M/s ALKYL AMINES CHEMICALS LIMITED	00378769AM22	Post Facto Approval
146.	M/s GMM PFAUDLER LIMITED	00378913AM22	Deferred
147.	M/s L&T VALVES LIMITED	00379050AM22	Deferred
148.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00379089AM22	Deferred
149.	M/s L&T VALVES LIMITED	00379103AM22	Deferred
150.	M/s L&T VALVES LIMITED	00379861AM22	Deferred
151.	M/s DURGA BUILDERS	00380714AM22	Deferred
152.	M/s INDIAN BALL BEARING STORES	00381028AM22	Deferred
153.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00381211AM22	Deferred
154.	M/s QUALCOMM INDIA PRIVATE LIMITED	00381221AM22	Deferred
155.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED	00382035AM22	Deferred
156.	M/s PUJA HARDWARE AND MACHINERIES	00382041AM22	Deferred
157.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED	00382074AM22	Deferred
158.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED	00382533AM22	Deferred
159.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED	00382540AM22	Deferred
160.	M/s AMBIKA EARTHMOVERS	00382709AM22	Deferred
161.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA	00383840AM22	Post Facto Approval
162.	M/s SULZER INDIA PRIVATE LIMITED	00383932AM22	Deferred
163.	M/s GRAPHITE INDIA LIMITED	00383965AM22	Dropped
164.	M/s TINITA ENGINEERING PRIVATE LIMITED	00384011AM22	Deferred
165.	M/s QUALCOMM INDIA PRIVATE LIMITED	00385980AM22	Deferred
166.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00386571AM22	Deferred
167.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00386735AM22	Deferred
168.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	00386833AM22	Deferred
169.	M/s ALKYL AMINES CHEMICALS LIMITED	00387318AM22	Post Facto Approval
170.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00387514AM22	Deferred
171.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED	00387530AM22	Deferred
172.	M/s MUNITIONS INDIA LIMITED	00387533AM22	Deferred
173.	M/s AADISH IMPEX PRIVATE LIMITED	00389147AM22	Deferred
174.	M/s GLASS CENTRE	00391223AM22	Deferred


 रंजीत कुमार रॉय/RANJEET KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

175.	M/s GLASS CENTRE	00391225AM22	Deferred
176.	M/s CALIMARA MATTERS PRIVATE LIMITED	00391544AM22	Deferred
177.	M/s CALIMARA MATTERS PRIVATE LIMITED	00391545AM22	Deferred
178.	M/s CALIMARA MATTERS PRIVATE LIMITED	00391546AM22	Deferred
179.	M/s GRINDLAYS PHARMACEUTICALS PVT LTD	00393163AM22	Deferred
180.	M/s SULZER INDIA PRIVATE LIMITED	00393814AM22	Deferred
181.	M/s CALIMARA MATTERS PRIVATE LIMITED	00394560AM22	Deferred
182.	M/s SOLAR INDUSTRIES INDIA LIMITED	00394700AM22	Deferred
183.	M/s L&T VALVES LIMITED	00395266AM22	Deferred
184.	M/s GMM PFAUDLER LIMITED	00395300AM22	Deferred
185.	M/s LAXMI ENTERPRISE	00395880AM22	Deferred
186.	M/s PUJA HARDWARE AND MACHINERIES	00396156AM22	Deferred
187.	M/s UNICHEM TRADING COMPANY	00396418AM22	Deferred
188.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00396764AM22	Deferred
189.	M/s GMM PFAUDLER LIMITED	00397036AM22	Deferred
190.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00397126AM22	Deferred
191.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00397139AM22	Deferred
192.	M/s JODAS EXPOIM PRIVATE LIMITED, TELANGANA	00308144AM22	Deferred
193.	M/s TRANSPEK INDUSTRY LIMITED	00322531AM22	Deferred


रंजीत कुमार रोय / RANJEET KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

5 .**DROPPED** deficient applications in IMWG 12/2021-22

<u>Sl. No</u>	<u>Firm's name and File No.</u>	<u>Application No.</u>	<u>Date of application</u>
1.	M/s INDO-MIM PRIVATE LIMITED, Bangalore	182613AM22	Dropped
2.	M/s DOOARS BATTERY, WEST BENGAL	00243831AM22	Dropped
3.	M/s SHAKTI MOTOR COMPANY, WEST BENGAL	00244316AM22	Dropped
4.	M/s VISHAL STEEL (INDIA), MAHARASHTRA	00245636AM22	Dropped
5.	M/s INDUSTRUS AGENCIES, ASSAM	00248085AM22	Dropped
6.	M/s INDUSTRIAL TRADE & AGENCIES. ASSAM	00248922AM22	Dropped
7.	M/s RIDHI ENTERPRISE, WEST BENGAL	00257865AM22	Dropped
8.	M/s PUJA HARDWARE AND MACHINERIES, WEST BENGAL	00259035AM22	Dropped
9.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED	00260266AM22	Dropped
10.	M/s AKTPL INDIA PRIVATE LIMITED, KARNATAKA	00266818AM22	Dropped

11.	M/s MAA MACHINERY, ASSAM	00272391AM22	Dropped
12.	M/s VINAY SALES CORPORATION, ASSAM	00273031AM22	Dropped
13.	M/s PERFECT BELTS PRIVATE LIMITED, PUNJAB	00281789AM22	Dropped
14.	M/s RIDHI ENTERPRISE, WEST BENGAL	00288638AM22	Dropped
15.	M/s JAIN AUTOMOBILES, DELHI	00288912AM22	Dropped
16.	M/s GLASS CENTRE, WEST BENGAL	00294518AM22	Dropped
17.	M/s AMBIKA EARTHMOVERS, WEST BENGAL	00294928AM22	Dropped
18.	M/s RAJESH AUTOMOBILE, WEST BENGAL	00296978AM22	Dropped
19.	M/s GLASS CENTRE, WEST BENGAL	00301104AM22	Dropped
20.	M/s PUJA HARDWARE AND MACHINERIES, TELANGANA	00301610AM22	Dropped
21.	M/s INDUSTRUS AGENCIES, ASSAM	00302181AM22	Dropped
22.	M/s ERT ENTERPRISE, ASSAM	00305746AM22	Dropped
23.	M/s S.P. METAL, MAHARASHTRA	00308923AM22	Dropped
24.	M/s VINAY SALES CORPORATION, ASSAM	00310120AM22	Dropped
25.	M/s JAIN AUTOMOBILES, DELHI	00310903AM22	Dropped
26.	M/s VINAY SALES CORPORATION	00315097AM22	Dropped
27.	M/s ERT ENTERPRISE	00318750AM22	Dropped
28.	M/s GLASS CENTRE	00321590AM22	Dropped
29.	M/s PERFECT BELTS PRIVATE LIMITED	00324881AM22	Dropped
30.	M/s RAMBO ELECTRONICS, WEST BENGAL	00329596AM22	Dropped
31.	M/s COMPUTER VISION WORKS, ASSAM	00329886AM22	Dropped
32.	M/s SHAKTI MOTOR COMPANY, WEST BENGAL	00330130AM22	Dropped
33.	M/s PREMIER EXPLOSIVES LIMITED, TELANGANA	00333327AM22	Dropped
34.	M/s AMBIKA EARTHMOVERS, WEST BENGAL	00333352AM22	Dropped
35.	M/s K M ENGINEERING, ASSAM	00333832AM22	Dropped
36.	M/s GLASS CENTRE, WEST BENGAL	00333962AM22	Dropped


रंजीत कुमार रॉय / RANJEET KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG

members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No	Firm's name and File No.	Application No.	Decision of IMWG (Meeting no 11/28.02.2022)	Decision of IMWG (Meeting no 12/25.03.2022)
1.	M/s IHMA INDIA LLP (MEETING NO.09/2021-22 HELD ON: 23.12.2021)	00226746AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s MADRAS FLUORINE PRIVATE LIMITED, TAMIL NADU (MEETING NO.09/2021-22 HELD ON: 23.12.2021)	00261076AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED, PUNE (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00212109AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred
4.	M/s L-3 COMMUNICATIONS INDIA PRIVATE LIMITED, (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00257296AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s IDEAForge TECHNOLOGY PVT. LTD, MAHARASHTRA (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00270123AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s HLE GLASCOAT LIMITED, GUJARAT (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00276758AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Dropped


रंजीत कुमार रोय/RANJEET KUMAR ROY
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry

7.	M/s HLE GLASCOAT LIMITED, GUJARAT (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00278759AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, DELHI (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00280624AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, DELHI (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00280641AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, DELHI (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00281577AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	M/s UPL LIMITED, MAHARASHTRA (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00285621AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
12.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, DELHI (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00287586AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, DELHI (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00287657AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	M/s BALAJI AMINES LIMITED, MAHARASHTRA (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00288048AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00301511AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved


 राखी कुमार रोय / RAKHEE KUMAR ROY
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

16.	M/s HLE GLASCOAT LIMITED, GUJARAT (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00304000AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Dropped
17.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00313251AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.


रंजीत कुमार राय/RANJEET KUMAR ROY
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) Note : As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


रंजीत कुमार रॉय/RANJEET KUMAR ROY
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry